

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Deepa Kumar K. V., Neelambari, Koranpeedika, Chithappile Poyil P. O., Pariyaram, Taliparamba Taluk, Kannur District, Pin-670 502, now working as L.P. School Assistant (Sel. Gr.) General Education Department, Mangat L.P. School, Kalliasseri, holder of S. S. L. C. Book No. B 099506 with Register No. 254855 of March 1989, Vocational Higher Secondary Examinations Certificate Serial VE No. 5392 with Register No. 13125 of October 1991 dated 13-1-1992 issued from Secretary, State Board of Vocational Higher Secondary Examinations, Govt. of Kerala, Trained Teachers' Certificate Book No. 14442, with Register No.7106 of March 1994, issued from Kerala Education Department, Driving Licence No. 5/4067/1993 dated 30-1-2014 issued by the ALA, Thaliparamba, also known as K.V. Deepakumar in the PAN Card No. ASWPD8461A issued from Income Tax Department, Govt. of India, is one and the same person. Hereafter I have changed my name as Deepu Kumar K.V.

This change will come into effect in all records related to me.

Kannur, 7-1-2020.

DEEPA KUMAR K. V.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Minimol Kurian, Thannickal House, Thayeni P. O., Cherupuzha Via, Kasaragod District, Pin-670 511, holder of S.S.L.C. Book No. D 355375 with Register No. 6867 of March 1983, Marriage Certificate with Register No. 1/94, dated 1-1-2020 issued from Parish Priest, Archeparchy of Tellicherry also known as Mini James in the PAN Card No. DHZPM0494K issued from Income Tax Department, Govt. of India, Ration Card No. 2480010863 (Sl. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Vellarikundu, as Mini in the Birth Certificate of my daughter Agnes James with Registration No. 1438/1995, date of Registration 17-4-1995, issued by the Health Inspector Grade-1, Registrar of Births & Deaths, Payyanur Municipality, is one and the same person. Hereafter I will be known by the name Mini James on consequent to my marriage.

This change will come into effect in all records related to me.

Thayyeni, 7-1-2020.

MINIMOL KURIAN

BEFORE THE HON'BLE ADDL. DISTRICT COURT NORTH PARAVUR

[L. A. O. P. No. 277/2019]

Petitioner:—

M.V. Jose, S/o. M. T. Varkey, aged 57 years, Mukkanancherry House, Valayanchirangara presently Residing at 'Living House', near Kottoor Church, Kolanchery.

Respondents:—

- 1. Paul Kuriakose, S/o. Late Thomas Kuriakose, aged 52 years, 15 Nettleton DR Woodbridge, CT 06525, USA.
2. Chinnappan Varghese Kuriakose, S/o. Late Thomas Kuriakose, aged 47 years, Mukkanancherry House, Valayanchirangara P. O., Perumbavoor, Pin-683 556.
3. K. Varghese Paul, S/o. K. V. Paulose, aged 65 years, 49/1983, Kumarikkal House, Residence Lane, Edappally, Kochi-682 024.
4. Daisy John, aged 79 years, D/o. Mariamma Varkey, 6420, Tiffany Court, Lanham, M.D. 20706, USA.
5. Daniel P. John, S/o. Daisy John, aged 53 years, 6419, Tiffany Court, Lanham, M. D. 20706, USA.
6. Smt. Ponnamma Kuruvila, aged 70 years, Konnayil Thadathil, Kottakkakam, Mavelikara.
7. C. D. Thomas, aged 74 years, 190, Bartan Boulevard, Rockledge, FL.32955, USA.
8. Manager, State Bank of India, NRI Branch, Ravipuram, Ernakulam.

സകലമാനപേരെയും അറിയിക്കുന്നത്

27-9-2017-ാം തീയതിയിൽ നിര്യാതനായ കുനത്തുനാട് താലൂക്ക്, രായമംഗലം വില്ലേജ്, വളയൻചിറങ്ങര പി. ഒ., മുക്കണഞ്ചേരി വീട്ടിൽ അഡ്വക്കേറ്റ് കുര്യാക്കോസ് ഭാര്യ കുഞ്ഞുഞ്ഞമ്മ കുര്യാക്കോസ് 19-3-2010-ാം തീയതിയിൽ ഒരു വിൽപത്രം ഒപ്പിട്ട് രജിസ്റ്റർ ആക്കിയിട്ടുണ്ടെന്നും, ടി വിൽപത്ര വ്യവസ്ഥ പ്രകാരം ടിയാൾക്ക് അവകാശപ്പെട്ട രായമംഗലം വില്ലേജ്, ബ്ലോക്ക് നമ്പർ 19-ൽ റീസർവ്വെ നമ്പർ 304/1-ൽപ്പെട്ട 134.64 ആർ വസ്തുക്കളിൽ വടക്കുവശം ഒന്നുപകുതി 67.27 ആർ വസ്തുക്കൾ ഒന്നാം എതിർകക്ഷി പോൾ കുര്യാക്കോസിനും തെക്കുവശം 67.27 ആർ വസ്തുക്കൾ രണ്ടാം എതിർകക്ഷി ചിന്നപ്പൻ വർഗ്ഗീസ് കുര്യാക്കോസിനും നേമം വില്ലേജിൽ റീസർവ്വെ നമ്പർ 165/11-ൽപ്പെട്ട 12.540 സെന്റ് വസ്തുക്കൾ ഹർജിക്കാരനായ എം. വി. ജോസിനും എറണാകുളം എം. ജി. റോഡ് രവിപുരത്ത് പ്രവർത്തിക്കുന്ന S.B.I. N.R.I. ശാഖയിൽ കുഞ്ഞുഞ്ഞമ്മ കുര്യാക്കോസ് പേരിൽ ഉള്ള അക്കൗണ്ടിൽ ഉള്ള പണം ഹർജിക്കാരൻ എം. വി. ജോസിനും നിശ്ചയിച്ചു വച്ചിട്ടുള്ളതും ടി വിൽപത്രപ്രകാരമുള്ള വ്യവസ്ഥകൾ നടപ്പിലാക്കുന്നതിന് എക്സിക്യൂട്ടർ ആയി എം. വി. ജോസിനെ ചുമതലപ്പെടുത്തിയിട്ടുണ്ടെന്നും അതുപ്രകാരം വഹകൾ കൈവശം എടുത്ത് വ്യവസ്ഥകൾ നടപ്പിൽ വരുത്തുന്നതിന് ഹർജിക്കാരൻ പേർക്ക് letters of Administration നൽകണമെന്ന് കാണിച്ച് ബോധിപ്പിച്ചിട്ടുള്ള മേൽനമ്പർ ഹർജി സംഗതി 30-3-2020-ാം തീയതിയിൽ വിചാരണയ്ക്ക് വച്ചിരിക്കുന്നതും ആർക്കെങ്കിലും എന്തെങ്കിലും തർക്കം ഉള്ളപക്ഷം വിചാരണ ദിവസം പകൽ 11 മണിക്ക് ഈ കോടതി മുൻപാകെ ഹാജരായി ബോധിപ്പിക്കേണ്ടതും അല്ലാത്തപക്ഷം ആർക്കും തർക്കം ഇല്ലെന്നുള്ള നിലയിൽ ഹർജി സംഗതി തീരുമാനിക്കുന്നതുമാണെന്നുള്ള വിവരം ഇതിനാൽ അറിയിച്ചുകൊള്ളുന്നു.

നോർത്ത് പറവൂർ, 27-1-2020.

എം. രാജേന്ദ്രൻ, അഡ്വക്കേറ്റ്.